

- (a) Thirty-fourth Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5687/17/21]

II. A copy (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Ministry of New and Renewable Energy (MNRE) and the Indian Renewable Energy Development Agency Limited (IREDA) for the year 2020-21.
- (ii) Memorandum of Understanding between the Ministry of New and Renewable Energy (MNRE) and the Solar Energy Corporation of India Limited (SECI) for the year 2020-21.

[Placed in Library. For (i) and (ii) See No. LT-5688/17/21]

- I. Notifications of the Ministry of Finance**
- II. Reports and Accounts (2020-21) of various Banks and related papers**
- III. Report and Accounts (2020-21) of the United India Insurance Company Ltd., Chennai and related papers**
- IV. Statement of Accounts (2020-21) of IRDAI, Hyderabad and related papers**
- V. Report and Accounts (2020-21) of NHB, New Delhi**
- VI. Review of Performance of RRBs and Audit Reports of CAG on the accounts of SASF for various years and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. S.O. 4915 (E), dated the 1<sup>st</sup> December, 2021, publishing the National Bank for Financing Infrastructure and Development (Removal of Difficulties) Order, 2021, under sub-section (2) of Section 46 of the National Bank for Financing Infrastructure and Development Act, 2021.

[Placed in Library. See No. LT-5812/17/21]

(ii) A copy each (in English and Hindi) of the following Notifications of the

Ministry of Finance (Department of Financial Services), under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993, along with Delay Statement:-

- (1) G.S.R. 426 (E), dated the 22<sup>nd</sup> June, 2021, publishing the Debts Recovery Appellate Tribunal, Allahabad and Debts Recovery Tribunals at Allahabad, Ranchi, Jabalpur, Patna, Lucknow and Dehradun Recruitment (Amendment) Rules, 2021.
- (2) G.S.R. 427 (E), dated the 22<sup>nd</sup> June, 2021, publishing the Debts Recovery Appellate Tribunal, Chennai and Debts Recovery Tribunals at Ernakulam, Chennai, Madurai, Coimbatore and Bangalore Recruitment (Amendment) Rules, 2021.
- (3) G.S.R. 428 (E), dated the 22<sup>nd</sup> June, 2021, publishing the Debts Recovery Appellate Tribunal, Delhi and Debts Recovery Tribunals at Chandigarh, Delhi and Jaipur Recruitment (Amendment) Rules, 2021.
- (4) G.S.R. 429 (E), dated the 22<sup>nd</sup> June, 2021, publishing the Debts Recovery Appellate Tribunal, Kolkata and Debts Recovery Tribunals at Hyderabad, Guwahati, Kolkata, Visakhapatnam, Siliguri and Cuttack Recruitment (Amendment) Rules, 2021.
- (5) G.S.R. 430 (E), dated the 22<sup>nd</sup> June, 2021, publishing the Debts Recovery Appellate Tribunal, Mumbai and Debts Recovery Tribunals at Aurangabad, Mumbai, Ahmedabad, Pune and Nagpur Recruitment (Amendment) Rules, 2021.

[Placed in Library. For (1) to (5) See No. LT-5811/17/21]

II.(A) A copy each (in English and Hindi) of the Annual Reports and Accounts of the following Regional Rural Banks, for the year 2020-21, together with the Auditor's Report on the Accounts, under Section 20 of the Regional Rural Banks Act, 1976 :-

1. Andhra Pradesh Grameena Vikas Bank, Warangal, Telangana;  
[Placed in Library. See No. LT-5452/17/21]
2. Andhra Pragathi Grameena Bank, Kadapa, Andhara Pradesh;  
[Placed in Library. See No. LT-5453/17/21]
3. Arunachal Pradesh Rural Bank, Naharlagun, Arunachal Pradesh;  
[Placed in Library. See No. LT-5454/17/21]
4. Aryavart Bank, Lucknow, Uttar Pradesh;  
[Placed in Library. See No. LT-5455/17/21]

5. Assam Gramin Vikash Bank, Guwahati, Assam;  
[Placed in Library. See No. LT-5456/17/21]
6. Bangiya Gramin Vikash Bank, Murshidabad, West Bengal;  
[Placed in Library. See No. LT-5457/17/21]
7. Baroda Gujarat Gramin Bank, Vadodara, Gujarat;  
[Placed in Library. See No. LT-5458/17/21]
8. Baroda Rajasthan Kshetriya Gramin Bank, Ajmer, Rajasthan;  
[Placed in Library. See No. LT-5459/17/21]
9. Baroda U.P. Bank, Gorakhpur, Uttar Pradesh;  
[Placed in Library. See No. LT-5460/17/21]
10. Chaitanya Godavari Grameena Bank, Guntur, Andhra Pradesh;  
[Placed in Library. See No. LT-5461/17/21]
11. Chhattisgarh Rajya Gramin Bank, Raipur, Chhattisgarh;  
[Placed in Library. See No. LT-5462/17/21]
12. Dakshin Bihar Gramin Bank, Patna, Bihar;  
[Placed in Library. See No. LT-5463/17/21]
13. Ellaquai Dehati Bank, Srinagar, Kashmir;  
[Placed in Library. See No. LT-5464/17/21]
14. Himachal Pradesh Gramin Bank, Mandi, Himachal Pradesh;  
[Placed in Library. See No. LT-5465/17/21]
15. J&K Grameen Bank, Jammu, UT of Jammu & Kashmir;  
[Placed in Library. See No. LT-5466/17/21]
16. Jharkhand Rajya Gramin Bank, Ranchi, Jharkhand;  
[Placed in Library. See No. LT-5467/17/21]
17. Karnataka Gramin Bank, Ballari, Karnataka;  
[Placed in Library. See No. LT-5468/17/21]

18. Karnataka Vikas Grameena Bank, Dharwad, Karnataka;  
[Placed in Library. See No. LT-5469/17/21]
19. Kerala Gramin Bank, Malappuram, Kerala;  
[Placed in Library. See No. LT-5470/17/21]
20. Madhya Pradesh Gramin Bank, Indore, Madhya Pradesh;  
[Placed in Library. See No. LT-5471/17/21]
21. Madhyanchal Gramin Bank, Sagar, Madhya Pradesh;  
[Placed in Library. See No. LT-5472/17/21]
22. Maharashtra Gramin Bank, Aurangabad, Maharashtra;  
[Placed in Library. See No. LT-5473/17/21]
23. Manipur Rural Bank, Imphal, Manipur;  
[Placed in Library. See No. LT-5474/17/21]
24. Meghalaya Rural Bank, Shillong, Meghalaya;  
[Placed in Library. See No. LT-5475/17/21]
25. Mizoram Rural Bank, Aizawl, Mizoram;  
[Placed in Library. See No. LT-5476/17/21]
26. Nagaland Rural Bank, Kohima, Nagaland;  
[Placed in Library. See No. LT-5477/17/21]
27. Odisha Gramya Bank, Bhubaneswar, Odisha;  
[Placed in Library. See No. LT-5478/17/21]
28. Paschim Banga Gramin Bank, Howrah, West Bengal;  
[Placed in Library. See No. LT-5479/17/21]
29. Prathama U.P. Gramin Bank, Moradabad, Uttar Pradesh;  
[Placed in Library. See No. LT-5480/17/21]
30. Puduvai Bharathiar Grama Bank, Muthialpet, Puducherry;  
[Placed in Library. See No. LT-5481/17/21]

31. Punjab Gramin Bank, Kapurthala, Punjab;  
[Placed in Library. *See* No. LT-5482/17/21]
32. Rajasthan Marudhara Gramin Bank, Jodhpur, Rajasthan;  
[Placed in Library. *See* No. LT-5483/17/21]
33. Saptagiri Grameena Bank, Chittoor, Andhra Pradesh;  
[Placed in Library. *See* No. LT-5484/17/21]
34. Sarva Haryana Gramin Bank, Rohtak, Haryana;  
[Placed in Library. *See* No. LT-5485/17/21]
35. Saurashtra Gramin Bank, Rajkot, Gujarat;  
[Placed in Library. *See* No. LT-5486/17/21]
36. Tamil Nadu Grama Bank, Salem, Tamil Nadu;  
[Placed in Library. *See* No. LT-5487/17/21]
37. Telangana Grameena Bank, Hyderabad, Telangana;  
[Placed in Library. *See* No. LT-5488/17/21]
38. Tripura Gramin Bank, Abhoynagar, Agartala, Tripura;  
[Placed in Library. *See* No. LT-5489/17/21]
39. Utkal Grameen Bank, Bolangir, Odisha;  
[Placed in Library. *See* No. LT-5490/17/21]
40. Uttarbanga Kshetriya Gramin Bank, Coochbehar, West Bengal;  
[Placed in Library. *See* No. LT-5491/17/21]
41. Uttar Bihar Gramin Bank, Muzaffarpur, Bihar;  
[Placed in Library. *See* No. LT-5492/17/21]
42. Uttarakhand Gramin Bank, Dehradun, Uttarakhand;  
[Placed in Library. *See* No. LT-5493/17/21]
43. Vidharbha Konkan Gramin Bank, Nagpur, Maharashtra;  
[Placed in Library. *See* No. LT-5494/17/21]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (8) of Section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:—

- (a) Annual Report and Accounts of the following Banks, for the year 2020-21, together with the Auditor's Report on the Accounts:—
- (i) Bank of Baroda, Baroda, Gujarat  
[Placed in Library. See No. LT-5806/17/21]
- (ii) Bank of India, Mumbai, Maharashtra  
[Placed in Library. See No. LT-5809/17/21]
- (iii) Bank of Maharashtra, Pune, Maharashtra  
[Placed in Library. See No. LT-5800/17/21]
- (iv) Canara Bank, Bengaluru, Karnataka  
[Placed in Library. See No. LT-5807/17/21]
- (v) Central Bank of India, Mumbai, Maharashtra  
[Placed in Library. See No. LT-5801/17/21]
- (vi) Indian Bank, Chennai, Tamil Nadu  
[Placed in Library. See No. LT-5808/17/21]
- (vii) Indian Overseas Bank, Chennai, Tamil Nadu  
[Placed in Library. See No. LT-5802/17/21]
- (viii) Punjab National Bank, New Delhi  
[Placed in Library. See No. LT-5803/17/21]
- (ix) Punjab & Sind Bank, New Delhi  
[Placed in Library. See No. LT-5810/17/21]
- (x) UCO Bank, Kolkata, West Bengal  
[Placed in Library. See No. LT-5805/17/21]
- (xi) Union Bank of India, Mumbai, Maharashtra  
[Placed in Library. See No. LT-5804/17/21]
- (b) Review by Government on the working of the above Banks.

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 40 of the State Bank of India Act, 1955, as amended by the Banking Laws (Amendment) Act, 1985:—

(a) Annual Report and Accounts of the State Bank of India, Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Bank.

[Placed in Library. See No. LT-5798/17/21]

III. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

(a) Annual Report and Accounts of the United India Insurance Company Ltd., Chennai, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5794/17/21]

IV. A copy (in English and Hindi) of the Annual Statement of Accounts of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, for the year 2020-21, and the Audit Report thereon, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library. See No. LT- 5797/17/21]

V. A copy (in English and Hindi) of the Annual Report and Accounts of the National Housing Bank (NHB), New Delhi, for the year 2020-21, under Section 42 and sub-section (5) of Section 40 of the National Housing Bank Act, 1987.

[Placed in Library. See No. LT-5450/17/21]

VI. A copy each (in English and Hindi) of the following papers:—

(i) Review of Performance of Regional Rural Banks (RRBs), for the year ended 31<sup>st</sup> March, 2021.

(ii) (a) Separate Audit Reports of the Comptroller and Auditor General of India on the accounts of the Stressed Assets Stabilization Fund (SASF), for the year ended 31<sup>st</sup> of March, 2014, 31<sup>st</sup> of March, 2015, 31<sup>st</sup> of March, 2016, 31<sup>st</sup> of March, 2017, 31<sup>st</sup> of March, 2018 and 31<sup>st</sup> of March, 2019.